

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 80 OF 2016

Dated: 10th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bangalore Electricity Supply Co. Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Arvind Kamath
Mr. Ashok Bannidinni

Counsel for the Respondent(s) : Ms. Neha Garg
Ms. Parichita Chowdhury

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **20.11.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/ss